

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA– HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.05.2024 After Court –I Hearing**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/88/9/2024
NAME OF THE COMPANY	Everest Organics Ltd
NAME OF THE PETITIONER(S)	Shika Enterprises
NAME OF THE RESPONDENT(S)	Everest Organics Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. V.Appa Rao for the Operational Creditor.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Mater is adjourned to 06.08.2024** for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)